

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/8486/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Archana Thakur Age 34 years, W/o Sh. Surinder Thakur, R/o H. No. 28-P Sector-I, Roop Nagar, Jammu

.....Applicant

(Advocate: Mr. Nirmal Kotwal)

Versus

1. State of Jammu & Kashmir through Chief Secretary J&K Govt. Civil Secretariat Jammu/Srinagar.
2. Commissioner/Secretary Power Development Department Civil Secretariat Jammu.
3. Chief Engineer (EM&RE Wing) Jammu.
4. Sh. P.K. Suri Superintending Engineer EM & RE Circle-I Jammu.
5. Executive Engineer, Sub Transmission Division No. II, Jammu.
6. Miss Swarn Lata Junior Assistant Sub Transmission Division No. II Jammu (Respondents)

.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. D.A.G.)



O R D E R

[O R A L]



Learned counsel for the applicant submits that the matter has become infructuous on account of certain developments which have taken place.

2. In view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun